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Exploitation of Construction Labour

- 1227. SHRI KRISHAN LAL SHARMA: Will the Minister of LABOUR be pleased to state:
- (a) whether it is a fact that the plight of the construction workers is of an exploited lot; \
 - (b) if so, Government's reaction thereto;
- (c) whether Government are aware of the seminar held on the 2nd July, 1991 in Delhi on the subject; if so, the issues discussed in the seminar and what action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (c) The suggestions for a Central Legislation for improving the lot of the construction workers and the points raised at the seminar held on 2nd July, 1991, at Delhi which *inter-alia* provides for setting up of Tripartite Construction Labour Boards, are under consideration of Government.

Subletting of Government Accommodation in Kali Bari and Mandir Marg

1728. SHRI RAM NARESH YADAV: SHRI DAVID LEDGER:

Will the Minister of URBAN DEVE-LOPMENT be pleased tostate:

(a) whether it is a fact that most of the Type JI Government quarters in H-Block,

Kali Bari and J-Block, Mandir Marg, New Delhi have been let out:

- (b) whether any enquiry has been con ducted in this regard;
- (c) if so, what is the number and details of the quarters found fully let out; and
- (d) whether any action has been taken against the guilty allottees on the basis of this enquiry; if so, the details thereof and if not, what are the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) During the last two years, complaints about subletting of 24 quarters in 'H' Block Kali Bari and 'J' Block Mandir Marg, New Delhi were received.

- (b) Yes, Sir.
- (c) and (d) Surprise inspections were carried out in 19 out of these 24 quarters. After detailed enquiries, subletting was found proved in 10 cases. Consequently allotment of these government residence were ordered to be cancelled and further penalties were imposed as provided under the Allotment Rules.

Complaints Registered with C.P.W.D. .Enquiry Office Sector II, Mandir Marg, New Delhi

- 1729. SHRI RAM NARESH YADAV: Will the Minister of URBAN DEVELOP-MENT be pleased to state:
- (a) what is the number of complaints registered with CPWD Enquiry office Sector II, J-Block Mandir Marg, New Delhi for the change of window panes windows and doors and re-flooring of kitchen in the J-Block Government Colony Mandir Marg, New Delhi-1;
- (b) since when these complaints an pending with CPWD enquiry office;